

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3249/2010 - EX[DB] & E/S/3043/2010-EX

Date 29/09/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S POWERAGE INDUSTRIES,
ITARANA ROAD, OLD INDUSTRIAL AREA, ALWAR
(RAJ.)
M/S POWERAGE INDUSTRIES,

Appellant

Vs

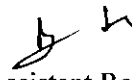
Respondent

C.C.E. JAIPUR I

STAY ORDER NO. 974/2011-EX

I am directed to transmit herewith a certified copy of **Final order No. 834/**
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**

2011 EX[DB] dated 29-9-11


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE
CIRCLE, "C" SCHEME, JAIPUR
302005.

2. Adv. / Consult

MR.SANJEEV KUMAR MISHRA

166, BLOCK A, MODI NAGAR, AJMER ROAD, PURANEE, CHUNGEE, JAIPUR-
302019

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

10. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file


Assistant Registrar
(Excise Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,
West Block No. 2, R.K. Puram,
NEW DELHI**

COURT-II

**E/Stay No. 3043/2010 in
Central Excise appeal No. 3249 of 2010**

Date of hearing/decision: 23rd September, 2011

M/s. Power Age Industries

Appellants

Versus

CCE, Jaipur-1

Respondent

Appearance:

None for the appellant;
Shri Sumit Kumar, DR for the respondent

Coram: Hon'ble Shri D.N. Panda, Judicial Member;
Hon'ble Shri Mathew John, Technical Member
STAY order no. 974/2011-EX
FINAL ORDER NO. 834/2011-EX DATED

Per D.N. Panda:

Amount involved in this appeal is very small for which it
is dismissed. Accordingly, stay application is also dismissed.

(Dictated & pronounced in the Open Court.)

(D.N. PANDA)
JUDICIAL MEMBER

(MATHEW JOHN)
TECHNICAL MEMBER

RK